

(a) whether Government propose to release additional funds for promotion of tourism in West Bengal; and

(b) if so, the details of projects selected for the purpose?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). Yes, Sir. The Central Department of Tourism extends financial assistance to State Govts. on proposals put forward by concerned State Governments. The Central assistance depends on the viability of the project proposed by State Governments and the funds available with the Central Government. The following projects have been selected for Central assistance and they are being executed in West Bengal :—

1. Construction of Cottages at Ajodhya Hills
2. Tourist Lodge at Digha
3. Wayside facilities at Durgapur
4. Tourist accommodation at Shantiniketan
5. Tourist facilities at Mukutmanipur
6. Cottage blocks at Gadiara
7. Yatri Niwas at Darjeeling
8. Mounting of Sound and Light Show at Rabindra Bharti University Calcutta.
9. Yatrika at Mayapur
10. Yatrika at Gangasagar
11. Launch for Cruises on the River Hoogly.
12. Floating accommodation, Sunderbans.

Song and Drama Division

15. SHRI V.N. GADGIL: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to abolish the Song and Drama Division; and

(b) if so, the reasons therefor;

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Opening of Second Channel of Door-darshan by States

16. SHRI V.N. GADGIL:
SHRI P. CHIDAMBARAM:

Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government propose to allow State Governments to open second of Doordarshan; and

(b) if so, the proposed organisational structure for the second channel?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) Does not arise.

Uniform Civil Code

17. SHRI V.M. GADGIL: Will the Minister of LAW AND JUSTICE be pleased to state: